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ITEM NO.43

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 37468/2016

PIYUSH KUMAR MISHRA

Petitioner(s)

VERSUS

STATE OF U.P. AND ORS

Respondent(s)

(with interim relief and office report)

Date : 05/04/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Nayantara Vohra, Adv.

Mr. Mayank Pandey, Adv.

For Respondent(s)

Mr. Vaibhav Yadav, Adv.

Mr. M. R. Shamshad, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Last opportunity is granted to the Ld. Counsel for respondent Nos.1 to 4 for filing counter affidavit within two weeks.

The Ld. Counsel for the petitioner to take fresh steps for service of respondent No.5 within two weeks. Notice thereafter be issued.

List again on 3.5.2017.

(RAJESH KUMAR GOEL)

Registrar